## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/646/2017

NAME OF THE PETITIONER(S)

: GIMPEX PVT LTD

NAME OF THE RESPONDENT(S)

: SURANA POWER LTD

UNDER SECTION

: 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	Grante Por La	A. Abdu Homers	L -
2.	Surana Pewers	P-v. Prega	J. Par

## **ORDER**

Counsels representing both the parties are present. Counsel for petitioner has filed a memo suggesting the name of the IRP and was prepared to make submissions. Counsel for respondent prayed for time stating that the respondents are trying to settle the matter with the petitioner by way of a meeting with the concerned people from both the sides. As seen in the previous orders time has already been given to the respondent considering that there is a chance of settling the matter. Considering the submissions of the counsel for respondent, the Adjudicating Authority is inclined to grant a final opportunity. Put up on 09.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)